

DIVISION BENCH  
COURT - II

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/90(KB)2011

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	<b>RAMESH AGARWAL &amp; ANR. VS CANADIAN CRYSTALLINE I PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Ms. Meenakshi Manot, Adv.**

**Mr. S.K. Poddar, Adv.**

**For the Respondent**

**Mr. Joydeep Banerjee, Adv.**

**Mr. Gautam Basu, Adv.**

**Mr. Sib Sadhan Ray, Adv.**

**Ms. Mousumi Banerjee, Adv.**

**ORDER**

1. Learned Counsel on both sides present.
2. Ld. Counsel appearing for the petitioner seeks time to have instructions as to what survive in this petition.
3. Post this matter again on 24.01.2023.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**